

(b) the number of persons working in India and abroad?

The Minister of External Affairs (Shri M. C. Chagla): (a) 278 in IFS (Branch A)

2278 in IFS (Branch B)

49 in Information Service of India.

(b)	72	in India	}	for IFS (Branch A)
	196	abroad		
	10	on leave and/or in transit.		

	1149	in India	}	for IFS (Branch B)
	1129	abroad		

	8	in India	}	For Information Service of India.
	41	abroad		

Passport of Tariq Abdullah

**2892. Shri Bai Raj Madhok:
Shri Hardyal Devgun:**

Will the Minister of External Affairs be pleased to state:

(a) whether the Indian passport of Tariq Abdullah son of Sheikh Abdullah has been impounded after he represented Pakistan in the U. N. Security Council last year while holding an Indian passport;

(b) whether Government are thinking to call him back and launch a case against him for defying the country and helping the enemy in the world bodies while having an Indian passport; and

(c) whether Tariq Abdullah is still on the staff of Indian High Commission in London?

The Minister of External Affairs (Shri M. C. Chagla): (a) Shri Tariq Abdullah's Indian passport stands cancelled from 16th October, 1965 and instructions have been issued to impound it on presentation. The passport has not yet been surrendered

although a notice was served on him to do so.

(b) The question of any action being taken against him will arise when he returns to India.

(c) No, Sir. His services were terminated in March, 1965.

Gun and Shell Factory, Cossipore

2893. Shri Deven Sen: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that 32 trade apprentices at the Gun and Shell Factory, Cossipore, West Bengal have been refused absorption even after the completion of the three years course of training by them in the factory;

(b) whether it is also a fact that it is the first time when apprentices who have passed have been refused absorption;

(c) if so, the reasons therefor; and

(d) whether Government propose to absorb them either in Cossipore or in any other ordnance factory in India?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) and (c). These trade apprentices were recruited and trained under the provisions of the Apprentices Act, 1961 to fulfil the statutory obligation in this regard and not with reference to specific requirements of the factories. On completion of the period of apprenticeship training the trainees can only be absorbed against existing vacancies.

It is a fact that 32 trade apprentices of the last batch at the Gun and Shell Factory, Cossipore could not be absorbed after their training, and that this is the first time that this has happened.

(b) Yes, Sir.

(d) There is at present no requirement at the factory at Cossipore or at any other Ordnance Factory.